

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

ITEM No. 106
(IB)-1098(PB)/2019

IN THE MATTER OF:

Mr. Amandeep Saxena

.... Applicant/petitioner

Vs.

Emmar MGF Land Ltd.

.... Respondent

Under Section 7 of Insolvency and Bankruptcy Code, 2016

Order delivered on 30.08.2019

Coram:

DR. DEEPTI MUKESH

HON'BLE MEMBER (JUDICIAL)

SH. S. K. MOHAPATRA

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner

For the Respondent

Ms. Ashmita Chaudhary, Mr. Upmanyu Kumar, Advs.
Mr. A.S Chadhiok, Sr. Adv. with Mr. Virender Ganda,
Sr. Adv. with Mr. Amar Gupta, Mr. Divyam Agarwal, Mr.
Arjun Jain, Mr. Daksh Ahluwalia, Mr. Ritesh Kumar,
Mr.Saumay Bhasin, Mr. Taran Singh, Mr. Sanchar
Anand, Ms. Pallavi Kumar, Advs.

ORDER

For order see, CP No. (IB)-513(PB)/2019.

30.08.2019
Aarti Makker